

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 176/252/PB/2018

In the matter of:

Rubenius India Pvt. Ltd.
Vs.
ROC & another

... Appellant

...Respondent

Under Section: 252

Order delivered on 17.07.2018

CORAM

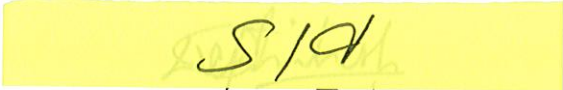
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Manoj Kumar Garg, Adv.
Mr. Siddhartha Patna, Adv.
For the Respondent :
For the Income Tax : Ms. Lakshmi Gurung, Adv.
Ms. Easha Kadian, Adv.

ORDER

Due to paucity of time, matter is adjourned to 30.07.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**